

Pacific (UNESCAP). In this format, accident data is prepared on the basis of information provided by the concerned State Government in the 19 item format. The data regarding animals killed on National Highways in Delhi during the last two years is not available. The number of animals killed on National Highways in Bihar and Uttar Pradesh during the year 2007 is 42 and 58 respectively.

Upgradation of State roads of Bharuch district in Gujarat

1925. SHRI BHARATSINH PRABHATSINH PARMAR : Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether it is a fact that Government of Gujarat has forwarded a proposal for the upgradation of two State roads of Bharuch district Dahej-Jolva-Navipur road and Dazhej-Muler Anand Jambuar road to National Highway under Petroleum-Chemical and Petroleum Investment Region (PCPIR);

(b) if so, the present status of the proposal and action taken thereon; and

(c) whether his Ministry has approved the proposal and earmarked the funds under the Central Road Fund (CRF) and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH) : (a) No, Sir.

(b) and (c) Do not arise.

Implementation of New National Permit Scheme

1926. SHRI BHARATSINH PRABHATSINH PARMAR : Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the salient features of the New National Permit Scheme;

(b) whether scheme of the New National Permit has been implemented in all States;

(c) if not, the number of States which have not implemented the scheme along with the reasons therefor; and

(d) the steps being taken by Government to implement the scheme throughout the country in a uniform manner?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MAHADEV S. KHANDELA) : (a) National permit as per new National Permit Scheme can be

obtained for goods carriages for operation throughout the country on payment of Rs. 15000/- per annum per truck towards consolidated fee. Under this scheme, the consolidated fee is to be distributed among the States/UTs on the basis of an agreed formula.

(b) and (c) As per information available with this Ministry, the new National Permit System has been implemented in all the States/UTs except in Jammu & Kashmir due to prevailing situation in that State.

(d) The new National Permit System has been made effective by way of amending the Central Motor Vehicle Rules, 1989. The Central Motor Vehicle Rules are uniformly applicable throughout the country. The States have been advised to take measures to implement the system in accordance with the amended rules from time to time.

Pathetic condition of NHs in Uttarakhand

1927.SHRI BHAGAT SINGH KOSHYARI : Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government is aware that the National Highways in Uttarakhand are in very bad shape;

(b) if so, the steps being taken by Government to improve the situation;

(c) whether it is a fact that the National Highway 87 E running through Kathgodam and Almora is in the worst shape;

(d) if so, the authorities responsible for this and whether the funds being provided for the maintenance of these National Highways are not being utilized properly; and

(e) if so, the funds provided so far and the details of the amount for which Centre has received appropriation certificate?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH) : (a) to (e) National Highways including National Highway 87 E running through Kathgodam and Almora are maintained in traffic worthy condition within available funds and inter-se-priority. Details of funds allocated and utilized in respect of maintenance of National Highways in the State of Uttarakhand for the last 3 years and the current year is given in Statement.